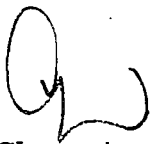
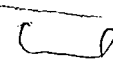
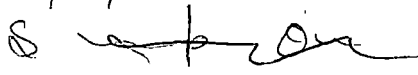
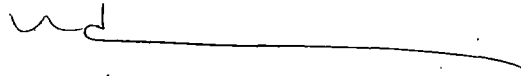


C. A. T. Bench, JAIPUR

Date of Order	R.P. No. 20/93 Orders in T.A. No. 175/07.
3/12/93	Mr. V.S. Garg, Counsel for petitioner. The concerned Bench not formed to-day. May be listed for admission on 7-12-93.  DEPUTY REGISTRAR Central Administrative Tribunal Jaipur Bench, JAIPUR.
	7-12-93 vs V.S. Garg, Counsel for the petitioner. This is a Review Petition u/s 22(3) (f) of the Administrative Tribunal Act, 1985, seeking a review of the order dated 21.1.92 passed by a Division Bench of this Tribunal on 21.1.92 in TA 175/07. We have heard the learned counsel for the petitioner. The learned counsel for the petitioner does not press this petition on merits. He states that it has become infructuous. The Review Petition is therefore dismissed with no order as to costs.  (O. P. Sharma) Administrative Member C. Krishna Gopal Krishna Member (Judl.)
Recd by T. S. Garg 15/12/93	Copy sent to the app.  &  und  24 